

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

MA No. 64/2024

In

Original Application No. 581/2023

In the matter of:

Tribunal on its Motion

NDOH: - 23.07.2025

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Filed by:

New Delhi:

Dated: 11th.06.2025
Committee



Delhi Pollution Control

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

MA No. 64/2024

In

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In the matter of:

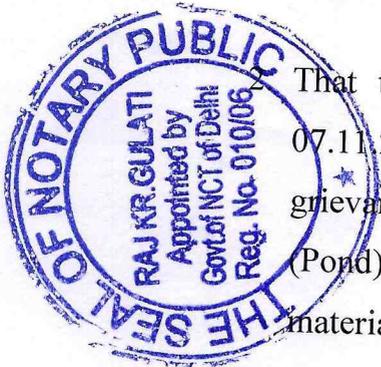
Tribunal on its Motion

**ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTON CONTROL COMMITTEE IN COMPLIANCE TO
THE ORDER DATED 24.03.2025.**

I, Dr. B.M.S. Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2nd Floor, Vikas Bhawan-II, Civil Lines, Delhi-110054, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.

That this Hon'ble Tribunal took up the above referred matter on 07.11.2023 on the basis of the letter dated 24.06.2023 raising the grievance that in Khasra No. 1706, Village Aya Nagar, there is a Johar (Pond) which is being filled with garbage, dumping material and raw material and it is losing its identity as a pond.

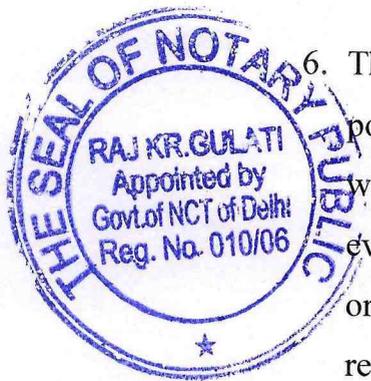


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3. That, earlier DPCC has filed its Action Taken Reports on 12.03.2024 and 21.03.2025 respectively, which are available on the records of this Hon'ble Tribunal.
4. That, this Hon'ble Tribunal vide order dated 24.03.2025 pleased to direct DPCC to carry out the inspection of the pond and collect the water samples and submit the water sample analysis report along with the status of the pond.
5. That, in compliance with the order dated 24.03.2025, an inspection of site was carried out by the officials DPCC on 13.05.2025. During the inspection, it was observed that:
 - a) The pond is filled with garbage and plastic waste at some places.
 - b) Garbage dumping is observed along the periphery of the pond and ultimately this garbage is mixed with pond water.
 - c) Foul smell near the pond indicates that the sewage is getting mixed in to the pond water.
 - d) DPCC has taken the sample of the pond water for analysis.
 - e) Geo-tagged pics of the pond are indicating condition of pond.

Copy of the inspection report dated 13.05.2025 alongwith Geo-tagged photographs enclosed herewith as ANNEXURE-1 (Colly).

6. That, during the inspection, DPCC collected water sample from the pond which was subsequently analysed in DPCC lab. Upon comparison with the Class B water quality criteria prescribed by the CPCB, it is evident that the parameters, namely BOD and Total Coliform organisms, do not meet the required standards. Copy of the analysis report is enclosed herewith as ANNEXURE-2.



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7. That, on the basis of the water analysis report, DPCC issued a letter to the MCD (Maintenance Division) on 04.06.2025, inter-alia requesting them to take necessary steps to improve the water quality to conform to Class B water quality standards. It was also directed to submit an action plan with a specific timeline, along with an action taken report, on priority to achieve the Class B water quality criteria. Copy of the letter dated 04.06.2025 addressed to MCD is enclosed herewith as ANNEXURE -3.
8. That, in view of the above, the present action taken report may kindly be taken on record.



DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

11 JUN 2025
Verified at New Delhi on this ___ day of June, 2025.



DEPONENT



11 JUN 2025

ATTESTED


NOTARY PUBLIC
GOVT OF NCT OF DELHI

Dated: 13.05.2025

Inspection report of the pond in compliance of Hon'ble NGT order dated 24.03.2025 in M.A. No. 64/2024 In Original Application No. 581/2023 "Tribunal on its Motion"

Vide order dated 24.03.2025 Hon'ble NGT directed DPCC to carry out the inspection of the pond and collect the water samples and submit the water sample analysis report along with the status of the pond.

DPCC officials carried out the inspection of the pond on 13.05.2025 and following are the observations during the inspection:

1. During the inspection it is observed that pond is filled with garbage and plastic waste at some places.
2. Garbage dumping is observed along the the periphery of the pond and ultimately this garbage is mixed with pond water.
3. Foul smell near the pond indicates that the sewage is getting mixed in to the pond water.
4. Water Lab, DPCC has taken the sample of the pond water for analysis.
5. Geo-tagged pics of the pond are attached herewith.

Amzad Khan
13/5/2025
(AMZAD KHAN)
JEE, CMC-II



 **GPS Map**
Camera Lite

Latitude	Local	03:12:57 PM
28.47667443°	GMT	09:42:57 AM
Longitude	Altitude	275 meters
77.13079536°	Date	Tue, 13 May 2025

F4GJ+P7R, Aya Nagar Main Rd, Baba Mohalla, Aya Nagar, New Delhi, Delhi 110047, India

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GPS Map
Camera Lite

Latitude
28.47667342°
Longitude
77.13079609°

Local 03:13:02 PM
GMT 09:43:02 AM
Altitude 275 meters
Date Tue, 13 May 2025

F4GJ+P7R, Aya Nagar Main Rd, Baba Mohalla, Aya Nagar, New Delhi, Delhi 110047, India



 **GPS Map**
Camera Lite

Latitude	Local	03:13:23 PM
28.47669605°	GMT	09:43:23 AM
Longitude	Altitude	275 meters
77.13081647°	Date	Tue, 13 May 2025
F4GJ+P9Q, Aya Nagar, New Delhi, Delhi 110047, India		



 **GPS Map**
Camera Lite

Latitude	Local	03:13:28 PM
28.47669685°	GMT	09:43:28 AM
Longitude	Altitude	274 meters
77.13081812°	Date	Tue, 13 May 2025
F4GJ+P9Q, Aya Nagar, New Delhi, Delhi 110047, India		



 **GPS Map**
Camera Lite

Latitude	Local	03:13:36 PM
28.47669678°	GMT	09:43:36 AM
Longitude	Altitude	274 meters
77.13081848°	Date	Tue, 13 May 2025
F4GJ+P9Q, Aya Nagar, New Delhi, Delhi 110047, India		

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 **GPS Map**
Camera Lite

Latitude	Local	03:15:45 PM
28.47633556°	GMT	09:45:45 AM
Longitude	Altitude	274 meters
77.13069796°	Date	Tue, 13 May 2025



GPS Map
Camera Lite

Latitude	Local	03:16:06 PM
28.47633304°	GMT	09:46:06 AM
Longitude	Altitude	274 meters
77.1307203°	Date	Tue, 13 May 2025



 **GPS Map**
Camera Lite

Latitude	Local	03:17:01 PM
28.476344°	GMT	09:47:01 AM
Longitude	Altitude	274 meters
77.13071003°	Date	Tue, 13 May 2025
F4GJ+J4F, Aya Nagar, New Delhi, Delhi 110047, India		

111



 **GPS Map**
Camera Lite

Latitude	Local	03:17:05 PM
28.47634388°	GMT	09:47:05 AM
Longitude	Altitude	274 meters
77.13071011°	Date	Tue, 13 May 2025
F4GJ+J4F, Aya Nagar, New Delhi, Delhi 110047, India		



112

GPS Map
Camera Lite

Latitude
28.47634353°
Longitude
77.13071097°

Local 03:17:11 PM
GMT 09:47:11 AM
Altitude 274 meters
Date Tue, 13 May 2025

F4GJ+J4F, Aya Nagar, New Delhi, Delhi 110047, India

113



 **GPS Map**
Camera Lite

Latitude	Local	03:19:18 PM
28.47633013°	GMT	09:49:18 AM
Longitude	Altitude	274 meters
77.13069945°	Date	Tue, 13 May 2025

114



 **GPS Map**
Camera Lite

Latitude	Local	03:21:33 PM
28.47633437°	GMT	09:51:33 AM
Longitude	Altitude	274 meters
77.13068089°	Date	Tue, 13 May 2025

F4GJ+J4F, Aya Nagar, New Delhi, Delhi 110047, India



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi 110006
(Visit us at <https://www.dpccocmms.nic.in>)



Result No.: DPCC/WL(Misc)/2025/05/1858

Dated: 21/05/25

ANALYSIS REPORT

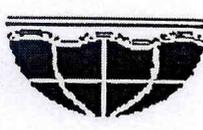
S. No.	Location Name	Date of Sampling	pH	TSS	TDS	Cl	Hardness as CaCO ₃	Ca ²⁺	Mg ²⁺	COD	BOD	DO	SO ₄ ²⁻	NO ₃ ⁻	Fecal Coliform (MPN/100ml)
1	Johar (Pond) at Aya Nagar	13.05.2025	8.2	46	1470	208	216	43.2	26.3	96	23	8.0	58.7	3.2	14x10 ²

Note: All parameters are in mg/l except pH.

I/C Water Laboratory
Incharge: Dr. Shweta Gupta
Incharge (Water Laboratory)
Incharge

SSA/Analyst

By Speed Post/Email

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI) 3rd FLOOR, BLOCK-I, DMRC IT PARK BUILDING, SHASTRI PARK, DELHI-53 (visit us at website : http://dpcc.delhigovt.nic.in/)</p>	
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DPCC/(10)/(10)/(92)/Leg-08 / 106B -1060

Date: 04/6/25

To,

The Executive Engineer,
 Maintenance Division-IV, South Zone,
 Municipal Corporation of Delhi,
 Pushp Vihar, New Delhi-110017

**Subject- Compliance of Hon'ble NGT order dated 24.03.2025 in MA No. 64/2024 in
 OA No. 581/2023 reg.**

Sir,

Please find enclosed/attached herewith the order of Hon'ble NGT dated 24.03.2025 in MA No. 64/2024 in OA No- 581/2024. Hon'ble NGT vide its order dated 24.03.2025 has directed as under:

...(11)" We direct the MCD to continue the cleaning of the pond as has been reflected in the letter dated 20.03.2025 and in that process DDA will extend the requisite cooperation.

(12)We direct the DPCC to carry out the inspection of the pond and collect the water samples and submit the water sample analysis report along with the status of the pond within six weeks..."

Water samples were collected from the pond by the DPCC and as per the analysis report, water quality of the pond is not meeting the standards of water quality of class 'B'(bathing quality criteria).

In view of the above, you are kindly requested to look into the matter and take steps to improve the water quality so that the same conforms to class-B water quality. Also you are requested to submit an action plan with specific timelines and Action Taken report to this office on priority to achieve Class B water quality criteria. Copy of water quality under Class-B is enclosed/attached herewith for your ready reference. Next date of hearing before Hon'ble NGT is 23.07.2025.



(Dhruv Katoria)
 EE, CMC-II

Email ID: dhruv.dpcc@delhi.gov.in

Copy to:-

1. The Commissioner, MCD, Dr. S.P.M Civic Centre, Minto Road, Ajmeri Gate, New Delhi-110002.
2. Master File, CMC-II.